)	March			
				4

		(A)	
Serial No. of Order	Date of Order	Order with Signature	Office not to action (in a) taken on order
	22.12	Iteard the learned counsel for the petitiones on M.A. 684/9). It is submitted by the applicant that the Delicant	bost so all stills responds. Philosophia order of 57-112
		Committee has met in the meantime and given promotion to the applicant to the post of	8 ak - 28/11 Umh
		Machine Assistant and in View of this he does not wish to pusue the O.A. any further.	38.11.96
	* 1	In view of their the O.A. is disposed of as not being presse M.A. 684/91 is disposed of	with 90 m
		Sin Allhaya Hishra, learned Adell. Standing council is prese	monfore.
		and heard. Vice-Choering	192
5 A.7.	1 46 -		A copy of order may be given to both councell.
			23-12-92 8-0:CJA
			Recired the copy of deed 23.12-97.
	7		23.1297